## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

: CA/ /2016

**PETITION NUMBER** 

: TCP/163/2016

NAME OF THE PETITIONER(S)

: Arti Meenakshi Muthiah

NAME OF THE RESPONDENT(S)

: M/s MCTM Global Investments Private Limited & 3 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. S. Santhana knishnan, CA

M. Kavitha surana, cs

counsel by

Canthe

(2) For TK Bhaskar Shwetha Vasudevan

counsel for petitioner/ Applicant

ORDER

Ms Swetha Vasudevan, counsel for petitioners present. Shri S Santhana Krishnan, CA, and Ms M Kavitha Surana, PCS, represented R1 to R4. Counsel for petitioner prayed time for filing rejoinder by serving a copy of the same to the other party. Time extended at request. Put up on **07.11.2016** at **10.30** A.M.

(Ch.Mohd.Sharief Tariq) Member (Judicial) (K Anantha Padmanabha Swamy) Member (Judicial)